

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Petition No. 128/GT/2017

Date: 17.10.2018

To,

Dy. General Manager  
North Eastern Electric Power Corporation Ltd.  
Brookland Compound, Lower New Colony,  
Shillong - 793003

Sir,

Subject: Approval of tariff of Tripura Gas based Power Plant (101 MW) for the period from COD of its Gas Turbine unit to 31.3.2019.

Ref: ROP of the hearing dated 11.10.2018

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With reference to the subject mentioned above, I am directed to request you to furnish the following information, on affidavit, on or before 31.10.2017, with copy to the respondents, who may file its reply by 9.11.2018:

- (a) Revised RCE approved by the competent authority;
- (b) Break-up of original investment approval cost of Rs 421.01 crore and corresponding increase in each package and capital cost as on COD, along with reasons/ justification for such increase;
- (c) Characteristics curves of gas turbine furnished by OEM (i.e. M/s BHEL) for heat rate and AEC at different loads (i.e. 100%, 80% & 60% etc) at site ambient conditions;
- (d) Relevant pages from volume-II of the commercial and contractual data sheets which clarify whether guaranteed heat rate is on net GCV or gross GCV basis; and
- (e) Document in support of AEC guaranteed by OEM (BHEL), along with component / equipment wise AEC, based upon guaranteed as well as meter reading of equipment.

2. The above information shall be filed within the due date mentioned. No request for further extension of time shall be entertained for any reason whatsoever.

**Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)